

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.03.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 09 of 2021 in Comp. App. (AT) (Ins) No. 83 of 2020	Manish Sukhani Vs. Shubha Sharma & Ors.	Zeeshan Diwan	Anuragh Robin-R1 Darpan Sachdeva Sunil Fernandes-R2

### For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.  <b>With</b>	Raveena Rai	Vicky Dang-R2 Atul Sharma-R2, R3 & R4
3.	Comp. App. (AT) (Ins) No. 740 of 2021	Minosha India Ltd. Vs. Pooja Bahry & Ors.	Prateek Kumar	Pooja Bahry Vicky Dang Atul Sharma-R2- R4
4.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	Mukesh Kr. Jain Sourabh Leekha

### For Hearing

5.	Comp. App. (AT) (Ins) No. 1038 of 2020	Arcelormittal India Pvt. Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.  <b>With</b>	Vishal Gehrana	Anushree Kapadia Gaurav MathurR-1 Ashim Sood-R2
6.	Comp. App. (AT) (Ins) No. 1043 of 2020	Arcelormittal Nippon Steel India Ltd. Vs. SREI Infrastructure Finance Ltd. & Ors.	Abhishek Swaroop	Anushree Kapadia Gaurav Mathur Sandeep Singhi-R1 Ruby Singh Ahuja-R2
7.	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Mohit Mathur
8.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahni Fatema Kachwala

9.	Comp. App. (AT) (Ins) No. 555 of 2021 & I.A. No. 1609 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran Kaur Siddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
10.	Comp. App. (AT) (Ins) No. 582 of 2021	Tiger Logistics (India) Ltd. Vs. Jaguar Overseas Ltd.	Kshitij Mudgal	Raghav Anand Shyel Trehar
11.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
12.	Comp. App. (AT) (Ins) No. 679 of 2021	Alpha Corp Development Private Limited Vs. Girwar Singh Jakhar & Ors.	Mahima Malhotra	Adarsh Kumar Gupta-R1 to R3 Aakash Shinghal Ashish Makhija-R4 Kunal Godhwani-R5
13.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaral Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
14.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1
15.	Comp. App. (AT) (Ins) No. 794 of 2021	Supriyo Kumar Chaudhuri & Anr. Vs. Jhunjhunwala Oil Mills Ltd. & Anr.  <b>With</b>	Akash Yadav	Gautam Singh
16.	Comp. App. (AT) (Ins) No. 04 of 2022	Jhunjhunwala Oil Mills. Ltd. Vs. JVL Agro Industries Ltd. & Anr.	Gautam Singh	Swati Dalmia Palzer Moktan-R1 & R2

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By order of Hon'ble Chairperson  
-sd/-  
Registrar